

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

CP-443/2000 in  
OA-1775/99

New Delhi this the 1st day of June, 2001. (17)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)  
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Parappurath Sreedharan,  
S/o late Sh. Parappurath Thaniyan,  
R/o Q.No. G-2299, Netaji Nagar,  
New Delhi-23. .... Petitioner  
(Present : None)

Versus

1. Sh. Joginder Narain,  
Defence Secretary,  
Ministry of Defence,  
South Block,  
New Delhi-11.
2. Admiral Sushil Kumar,  
The Chief of the Naval Staff,  
Naval Headquarters, South Block,  
New Delhi-11. .... Respondents  
(through Sh. KCD Gangwani, Advocate)

ORDER (ORAL)  
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Respondents' counsel states that the  
Tribunal's order in OA-1775/99 has been complied with.

2. We note that none had appeared on  
behalf of petitioner even on last date, and in the  
light of the respondents order dated 30.04.2001 and  
14.05.2001 enclosed with short reply to the contempt  
petition, handed over across the Bar, we see no reason  
to prolong the present contempt petition.

3. In view of the above, CP-443/2000  
droppsed. Notices discharged.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member(J)

S.R. Adige  
(S.R. Adige)  
Vice-Chairman(A)

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